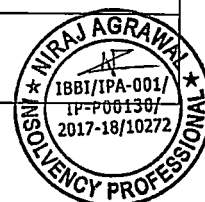


**FORM G**

**INVITATION FOR EXPRESSION OF INTEREST FOR  
GREEN VALLEY ENERGY VENTURES PRIVATE LIMITED  
OPERATING IN LAST MILE DELIVERY INDUSTRY AT DELHI, HARYANA**  
(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SL.	RELEVANT PARTICULARS	
1	Name of the corporate debtor along with PAN & CIN/ LLP No.	Green Valley Energy Ventures Private Limited CIN : U13100WB2010PTC140900 PAN : AADCG6416E
2	Address of the registered office	<b>Registered Office:</b> 19A/B Muktaram Babu Street, 3rd Floor, Kolkata, West Bengal, India, 700007
3	URL of website	Not Applicable
4	Details of place where majority of fixed assets are located	Some Plant and Machinery located in Delhi and Haryana
5	Installed capacity of main products/ services	Not Applicable
6	Quantity and value of main products/ services sold in last financial year	FY 2021-22 revenue from Sale of Services was Rs. 14.07 crores. Verified details thereafter are not available at present. Company is not having any operations currently.
7	Number of employees/ workmen	Nil
8	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	May be obtained by sending an email to <a href="mailto:greenvalley.cirp@gmail.com">greenvalley.cirp@gmail.com</a>
9	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	May be obtained by sending an email to <a href="mailto:greenvalley.cirp@gmail.com">greenvalley.cirp@gmail.com</a>
10	Last date for receipt of expression of interest	15.04.2024
11	Date of issue of provisional list of prospective resolution applicants	25.04.2024
12	Last date for submission of objections to provisional list	30.04.2024
13	Date of issue of final list of prospective resolution applicants	10.05.2024
14	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	15.05.2024
15	Last date for submission of resolution plans	17.06.2024
16	Process email id to submit Expression of Interest	<a href="mailto:greenvalley.cirp@gmail.com">greenvalley.cirp@gmail.com</a>



*Niraj Agrawal*

Date : 25.03.2024  
Place : Kolkata

Niraj Agrawal  
Resolution Professional

IP Regn. No. IBBI/IPA-001/IP-P00130/2017-2018/10272

AFA No. No: AA1/10272/02/191124/106361

AFA Registration valid till 19.11.2024

**Registered address of RP with IBBI:**

Matrix Tower, DN - 24, 4th Floor, Room No. 407,

Sector - V, Salt Lake, Kolkata – 700091

For Green Valley Energy Ventures Private Limited



# Business Standard

www.business-standard.com

Business Standard KOLKATA | MONDAY, 25 MARCH 2024

5

FORM G	
INVITATION FOR EXPRESSION OF INTEREST FOR GREEN VALLEY ENERGY VENTURES PRIVATE LIMITED OPERATING IN LAST MILE DELIVERY INDUSTRY AT DELHI, HARYANA (Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)	
SL.	RELEVANT PARTICULARS
1	Name of the corporate debtor along with PAN & CIN/LLP No. <b>Green Valley Energy Ventures Private Limited</b> CIN : U13100WB2010PTC140900 PAN : AADCG6416E
2	Address of the registered office <b>Registered Office:</b> 19A/B Muktaran Babu Street, 3rd Floor, Kolkata, West Bengal, India, 700007
3	URL of website <b>Not Applicable</b>
4	Details of place where majority of fixed assets are located <b>Some Plant and Machinery located in Delhi and Haryana</b>
5	Installed capacity of main products/ services <b>Not Applicable</b>
6	Quantity and value of main products/ services sold in last financial year <b>FY 2021-22 revenue from Sale of Services was Rs. 14.07 crores. Verified details thereafter are not available at present. Company is not having any operations currently.</b>
7	Number of employees/ workmen <b>Nil</b>
8	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL: <b>May be obtained by sending an email to: <a href="mailto:greenvalley.cirp@gmail.com">greenvalley.cirp@gmail.com</a></b>
9	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL: <b>May be obtained by sending an email to: <a href="mailto:greenvalley.cirp@gmail.com">greenvalley.cirp@gmail.com</a></b>
10	Last date for receipt of expression of interest <b>15.04.2024</b>
11	Date of issue of provisional list of prospective resolution applicants <b>25.04.2024</b>
12	Last date for submission of objections to provisional list <b>30.04.2024</b>
13	Date of issue of final list of prospective resolution applicants <b>10.05.2024</b>
14	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants <b>15.05.2024</b>
15	Last date for submission of resolution plans <b>17.06.2024</b>
16	Process email id to submit Expression of Interest <b><a href="mailto:greenvalley.cirp@gmail.com">greenvalley.cirp@gmail.com</a></b>
<b>Niraj Agrawal - Resolution Professional</b> IP Regn. No.: IBBI/PA-001/IP-P00130/2017-2018/10272 AFA No. No: AA1/10272/02/191124/106361 AFA Registration valid till 19.11.2024 Registered address of RP with IBBI: Matrix Tower, DN - 24, 4th Floor, Room No. 407, Sector - V, Salt Lake, Kolkata-700091 For Green Valley Energy Ventures Private Limited	
Date : 25.03.2024 Place : Kolkata	

# একদিন

এগিয়ে চলার সঙ্গী

এখন বিভিন্ন মাধ্যমে উপলব্ধ

Website : www.ekdinnews.com

http://youtu.be/@dailyekdin2165

EPaper : ekdin-epaper.com

শেয়ার এবং হারভার্টিক পতন

শেয়ার এবং হারভার্টিক পতন

শেয়ার এবং হারভার্টিক পতন

শেয়ার এবং হারভার্টিক পতন

8

দোল পূর্ণিমার দিনেই শ্রী শ্রী সীতারামদাস ওঙ্কারনাথ দেব পূর্ণতা প্রাপ্তি হয়

সঞ্জুর অর্ধশতরানে জিৎ রাজস্থানের, রাহুল রান পেলেও হার লখনউয়ের

b

কলকাতা ২৫ মার্চ ২০২৪ ১১ চৈত্র ১৪৩০ সোমবার সপ্তদশ বর্ষ ২৮৩ সংখ্যা ৮ পাতা ৩.০০ টাকা ■ Kolkata, 25.3.2024, Vol.17, Issue No. 283, 8 Pages, Price 3.00

EKDIN, KOLKATA, 25 MARCH 2024, PAGE 5

কলকাতা, ২৫ মার্চ ২০২৪



ফর্ম জি	
<p>গ্রীন ভ্যালি এনার্জি ভেঞ্চারস প্রাইভেট লিমিটেড            দিল্লি, হরিয়ানায় লাস্ট মাইল ডেলিভারি ইন্ডাস্ট্রিতে কাজ করছে            -এর জন্য আগ্রহ প্রকাশের আমন্ত্রণ            (ইনসলভেন্সি অ্যান্ড ব্যাল্জাঞ্জি রেগুলেশনস্ ৩৬এ এর সাব-রেগুলেশন (১) অধীনে (ইনসলভেন্সি            রেজোলিউশন প্রসেস ফর কর্পোরেট পারসনস) রেগুলেশনস, ২০১৬)</p>	
বিবরণ	
১. পান / সিআইএন / এলএলপি নং সহ কর্পোরেট দেনাদারের নাম	গ্রীন ভ্যালি এনার্জি ভেঞ্চারস প্রাইভেট লিমিটেড CIN : U13100WB2010PTC140900 PAN : AADCG6416E
২. নিবন্ধনকৃত কার্যালয়ের ঠিকানা	রেজিস্টার্ড অফিস: ১৯এ/বি মুক্তারাম বাবু স্ট্রিট, ৩য় ফ্লোর, কলকাতা, পশ্চিমবঙ্গ, ভারত, ৭০০০০৭
৩. গুয়েবসাইটের ইউআরএল	প্রযোজ্য নয়
৪. স্থায়ী সম্পদের সংখ্যাগরিষ্ঠতা যেখানে অবস্থিত সেই জায়গার বিবরণ	কিছু প্ল্যান্ট এবং মেশিনারি দিল্লি এবং হরিয়ানাতে অবস্থিত
৫. প্রধান পণ্য/ পরিষেবাগুলির ইনস্টল ক্ষমতা	প্রযোজ্য নয়
৬. গত আর্থিক বছরে বিক্রি হওয়া প্রধান পণ্য / পরিষেবাদের পরিমাণ ও মূল্য	২০২১-২২ আর্থিক বর্ষে পরিষেবা বিক্রি থেকে রাজস্ব ছিল ১৪.০৭ কোটি টাকা। তারপরের যাচাইকৃত বিবরণ বর্তমানে উপলব্ধ নেই। কোম্পানির বর্তমানে কোন কার্যক্রম নেই।
৭. কর্মচারী/শ্রমিকের সংখ্যা	শূন্য
৮. দুই বছরের সর্বশেষ উপলব্ধ আর্থিক বিবৃতি (তফসিল সহ) সহ আরও বিশদ পাওনাদারদের তালিকা ইউআরএল -এ পাওয়া যায় :	greenvalley.cirp@gmail.com -তে একটি ইমেল পাঠানোর মাধ্যমে প্রাপ্ত করা যেতে পারে
৯. কোডের ধারা ২৫ (২) (এইচ) এর অধীনে রেজোলিউশন আবেদনকারীদের যোগ্যতা ইউআরএল -এ পাওয়া যায়:	greenvalley.cirp@gmail.com -তে একটি ইমেল পাঠানোর মাধ্যমে প্রাপ্ত করা যেতে পারে
১০. আগ্রহপত্র প্রাপ্তির শেষ তারিখ	১৫.০৪.২০২৪
১১. সম্ভাব্য রেজোলিউশন আবেদনকারীদের অস্থায়ী তালিকা জারির তারিখ	২৫.০৪.২০২৪
১২. অস্থায়ী তালিকায় আপত্তি জমার শেষ তারিখ	৩০.০৪.২০২৪
১৩. সম্ভাব্য রেজোলিউশন আবেদনকারীদের চূড়ান্ত তালিকা প্রকাশের তারিখ	১০.০৫.২০২৪
১৪. তথ্য স্মারকলিপি মূল্যায়ন ম্যাট্রিক্স ইস্যুর তারিখ এবং সম্ভাব্য রেজোলিউশন আবেদনকারীদের রেজোলিউশন পরিকল্পনার জন্য অনুরোধ	১৫.০৫.২০২৪
১৫. রেজোলিউশন প্ল্যান জমা দেওয়ার শেষ তারিখ	১৭.০৬.২০২৪
১৬. ইওআই জমা দিতে ইমেল আইডি প্রক্রিয়াকরণ	greenvalley.cirp@gmail.com
<p>নীরজ আগরওয়াল - রেজোলিউশন প্রফেশনাল            আইপি রেজি নং: IBBI/IPA-001/IP-P00130/2017-2018/10272            এএফএ নং নং: AA1110272102/1911241106361            এএফএ নিবন্ধন ১৯.১১.২০২৪ পর্যন্ত বৈধ            আইবিবিআইএর সাথে আরপি-এর নিবন্ধিত ঠিকানা: ম্যাট্রিক্স টাওয়ার, ডিএন - ২৪, ৪র্থ ফ্লোর,            তারিখ: ২৫.০৩.২০২৪ রুম নং ৪০৭, সেক্টর - ৫, সল্টলেক, কলকাতা-৭০০০৯১            স্থান: কলকাতা গ্রীন ভ্যালি এনার্জি ভেঞ্চারস প্রাইভেট লিমিটেডের পক্ষে</p>	